

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 766/252/ND/2018

In the matter of:

Goldline Media Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 06.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Ashish Middha, Adv.
For the Respondent :
For the It :

ORDER

No notice has been issued to the ROC and Income Tax Department in terms of the previous order. Let steps be taken dasti, returnable on 03.10.2018.

Sd/-

**(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh

